

Commissioners to meet the workers everyday at a fixed time and hear their grievances like some Regional Commissioners who have already started doing this ?

THE MINISTER OF LABOUR AND REHABILITATION (SHRI R.K. KHADILKAR) : The Provident Fund Authorities have reported as under :—

(a) No such complaint has been received in this behalf.

(b) Various forms including those for settlement of Provident Fund claims, grant of loans are, as a rule, printed bilingually in English and in the Regional language. It is therefore, not considered necessary to get long hand-bills printed in the form of notices and pasted on the walls of establishments.

(c) Regional Commissioners generally meet workers and others who seek interview with them in connection with the Provident Fund affairs and take suitable action on their complaints. It does not appear necessary to issue separate orders in this behalf.

Indo-Bangladesh consultations

2380. **SHRI E. V. VIKHE PATIL :** Will the Minister of EXTERNAL AFFAIRS be pleased to state :

(a) whether Government propose to have high level consultations with Bangladesh on issues involving the three nations of the sub-continent; and

(b) if so, by what time a decision on the matter is likely to be taken ?

THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI SURENDRA PAL SINGH) : (a) and (b). Government is in constant touch with the Government of Bangladesh on issues common to India, Bangladesh and Pakistan.

Chief Engineer of a Public Undertaking in Rajasthan caught Red-Handed

2381. **SHRI CHANDRA SHEKHAR SINGH :**
SHRI HARI SINGH :

Will the Minister of STEEL AND MINES be pleased to state :

(a) whether the Central Bureau of Investigation have recently caught red handed a Chief Engineer of a Public Undertaking in Rajasthan for allegedly accepting a Graft of Rs. 5000/— from a Calcutta firm in a posh hotel of New Delhi;

(b) if so, the names and other details of the persons taking and giving graft and the firms to which these persons belonged; and

(c) the action proposed to be taken by Government to punish the persons involved ?

THE MINISTER OF STATE IN THE MINISTRY OF STEEL AND MINES (SHRI SHAHNAWAZ KHAN) : (a) and (b). Yes, Sir. The Central Bureau of Investigation received a complaint from a representative of M/s Damodar Enterprises Ltd., Calcutta alleging that Shri Jacob C. Korah, Chief Engineer (Civil), Khe'ri Copper Project, was demanding a sum of Rs.5000/- for having shown favours in restoring the contract as well as for acceptance of future supplies to be made by the firm without any objection. Accordingly, the C. B. I. laid a trap and caught the official concerned red handed while accepting the bribe from the complainant at Akbar Hotel, New Delhi on 16.6.72.

(c) The case is under investigation by the Central Bureau of Investigation and appropriate action will be taken on receipt of their report.

मध्य प्रदेश में अलौह धातुयें

2382. श्री जंगमचरण शीकिल : क्या इस्पात और खान मंत्री यह बताने की कृपा करेंगे कि :

(क) मध्य प्रदेश में कौन-कौन सी अलौह धातुयें उपलब्ध हैं और उनके अनुमानित भंडार कितने हैं;

(ख) राज्य में वर्ष 1969-70 में इकाई स्तरीय सर्वेक्षण तथा प्राथमिक प्राथमिक सर्वेक्षण की कार्यवाही के क्या परिणाम निकले हैं और